

विधानसभा अतारांकित प्रश्न क्रमांक - 450
माननीय सदस्य का नाम - श्री रजनीश हरवंश सिंह
सदन में उत्तर देने का दिनांक - 20.07.2026

**IN THE HIGH COURT OF MADHYA PRADESH
PRINCIPAL SEAT AT JABALPUR**

CONC NO. 1826/2014

PETITIONER :

M.P.Oiled Technient/Non Technical
Employees Union

VERSUS

RESPONDENTS:

Shri Antony De'sa & another

AFFIDAVIT

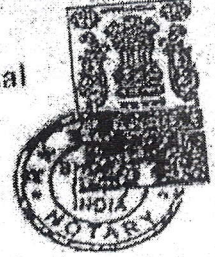
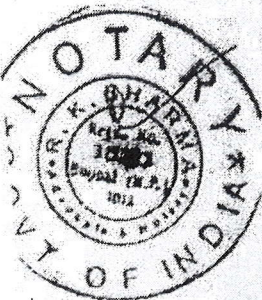
I, Ajit Kesari S/o Late Shri B.P.Kesari, aged about 49 years, Principal Secretary, Department of Cooperation, Government of Madhya Pradesh, Bhopal do hereby make oath and state as under:

1. That the deponent is the Respondent No. 2 and is conversant with the facts of the case.

2. That the matter was listed 22.4.2015 for final hearing alongwith WP 16800/2011 and other connected matter, on the request of counsel for petitioner this matter was taken up. In this matter detail reply has already filed however during course or argument the Hon'ble court has directed to submit affidavit giving particular details in respect to position of employee. Incompliance of the directions issued by this Hon'ble court respondent submit following particulars.

3. That the members to whom benefits of fifth and sixth pay commission has been extended are 374, list showing the numbers is filed as Annexure R-1

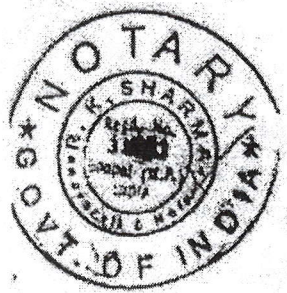
4. The employees to whom benefit is yet to be extended and matter is under process and is being undertaken by the concern offices are 216, list showing the numbers is filed as Annexure R-2



2

5. The absorption policy has been extend up 11.08.2015 and therefore every efforts shall be made to extend benefits during this period. Copy of order extending the period of policy filed as Annexure R-3

6. That out of the 716 employees for whom the process is under way, a list of 26 employees, who do not even have the minimum educational qualification to be absorbed to the lowest cadre of group 4 employees. Their list is filed as Annexure R-4



[Signature]
Deponent

Verification

I, Ajit Kesari, the above named deponent, do hereby verify that the contents of above paras 1 to 6 are true to my personal knowledge.

Verified and signed on this day of 27-04-2015 at Bhopal.

Bhopal
Dated : 27 APR 2015
-04-2015

GAYATRI
PARASHAR
Digitally signed by
GAYATRI PARASHAR
Date: 2026.07.09
18:22:13 +05'30'

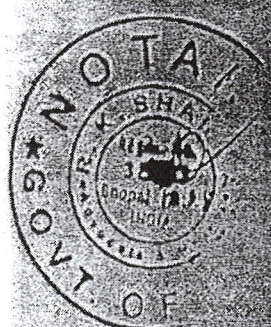
[Signature]
Deponent

IDENTIFIED BY.....

B.P. SINGH ADVOCATE,
CIVIL COURT BHOPAL (M.P.)

SOLENNLY AFFIRMED BEFORE
ME BY THE WITNESS NAMED

R.K. SHARMA
ADVOCATE & NOTARY,
01, Opp. Civil Court Bhopal, Bhopal



27 APR 2015

संयुक्त आयुक्त
सहकारिता, म.प्र.